

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 944—JK (LD) of 2022
DATED:- 24 - 02 - 2022

Sanction is hereby accorded to the appointment of Officer's of Power Development Department (KPDCL) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

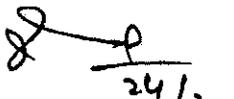
Secretary to Government,

Dated:- 24 - 02 - 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


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(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 944-JK(LD) of 2022 dated 24.02.2022

S.No	Title of the case		OIC
1.	Contempt No. 350/2021	M/s Mir Alam Electricals Batmalob V s UT of JK & Ors	Mr. Farooq Ahmad, Executive Engineer ED IV Khanyar
2.	O.A No. 1297/2021	Mehraj ud din Gashroo V s UT of JK & Ors	Mr. Bashir Ahmad Bhat, Administrative Officer (KPDCL)
3.	WP (C) No. 1464/2021	Caset Experimental V s UT of JK & Ors	Mr. Manzoor Ahmad Dar, Executive Engineer ED-2nd
4.	Suit	M/s Azmat Arshee Pandit V s UT of JK & Ors	Mr. Nazir Ahmad Malik, Exeective Engineer ED Pulwama
5.	Suit	Zahoor Ahmad Bhat V s Chief Engineer & Ors	Mr. Javaid Ahmad Dar, Exeective Engineer ED 1st
6.	Suit	Ab. Majeed Dar V s UT of JK & Ors	Mr. Mohd. Hussain, Executive Engineer ED Budgam
7.	Suit	Haji Ghulam Ahmad Sofi & Ors	Mr. Shamim Ahmad, Executive Engineer ED Kupwara
8.	Suit	Younis Ahmad V s UT of JK & Ors	Mr. Altaf Hussain Shah, Executive Engineer ED Awantipora
9.	CCP (S) No. 217/2021	Mohammad Ashraf Shah V/S Hilal Ahmad Sheikh & Ors	Mr. Bashir Ahmad Bhat, Administrative Officer (KPDCL)
10.	Suit for perpetual Injunction	Abdul Rashid Malla V S UT of JK & ors	Mr. Shanim Ahmad, Executive Engineer ED Kupwara
11.	Suit	Mst. Naseema V s UT of JK & Ors	Mr. Farooq Ahmad, Executive Engineer ED IV Khanyar
12.	Civil suit	M s United Metal Industries V s Chief Engineer, PDD & Ors	Mr. Javaid Ahmad Dar, Exeective Engineer ED 1st

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13.	Suit	Rahi Nazir Vs Commissioner Secretary & ors	Mr. Javaid Ahmad Dar, Executive Engineer ED 1st
14.	Suit	Jhelum Roller Flour Mills V s U.T of JK & Ors	Mr. Mehraj-ud-din Ganaie, Executive Engineer ED Ganderbal
15.	WP (C) No. 1805/2021	Aejaz Ahmad Dar V/S UT of JK & Ors	Mr. Mohammad Khalil Ahanger, Executive Engineer ED- Kulgam
16.	Suit	Adnan Ahmad V S UT of JK & Ors	Mr. Syed Khurshid, Executive Engineer ED Anantnag
17.	Suit	Abdul Rashid Sheikh and anr vs UT of JK & Ors	Mr. Bashir Ahmad, Assistant Executive Engineer SSD Tangmarg
18.	Suit	Nisar Ahmad Parray V s UT of JK & Ors	Mr. Muneer Ahmad Executive Engineer, Electric Division- Sumbal
19.	Suit	Mohammad Rafiq Mir VS UT of JK & Ors	Mr. Syed Khurshid, Executive Engineer ED Anantnag
20.	Suit	Bilal Ahmad Sidiqi & Ors V s UT of JK & Ors	Mr. Manzoor Ahmad Dar, Executive Engineer ED-2nd
21.	WP (C) No. 1793 /2021	Ghulam Ahmad Rather & ors VS UT of JK & Ors	Mr. Mohd. Hussain, Executive Engineer ED Budgam
22.	WP(C) No. 1906/2021 CM No. 6358/2021	Asif Engineering Works & Ors V s UT of JK & Ors	Mr. Dalbir Singh, Executive Engineer ED Baramulla
23.	WP (C) NO. 2053/2021	M/S Bhat Power Pvt. Ltd V s UT of JK & Ors	Mr. Mumtaz Ahmad, S E Circle Sopore
24.	WP (C) NO. 2029/2021	M/S Bhat Power Pvt. Ltd V s UT of JK & Ors	Mr. Sareer Ahmad Mir, Chief Accounts Officer, (Distribution), KPDCL
25.	WP (C) No. 2049/2021	M/s Shabnum Stone Crusher V S UT of JK & Ors	Mr. Syed Khurshid, Executive Engineer ED Anantnag
26.	WP (C) No. 2335/2021	M/s Mir Electrical Engineering Works, Kreeeri &	Mr. Dalbir Singh, Executive Engineer ED Baramulla

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27.	WP (C) No. 2266/2021	Mohammad Yaqoob Mir & ors V S UT of JK & ors	Mr. Mohd. Hussain, Executive Engineer ED Budgam
28.	WP (C) No. 2367/2021	Abdul Rashid Padder V S UT of JK & Ors	Mr. Mohammad Khalil Ahanger, Executive Engineer ED- Kulgam
29.	WP (C) No.2281 /2021	Mubarak Shah V S UT of JK & Ors	Mr. Mohd. Hussain, Executive Engineer ED Budgam
30.	WP (C) No. /2021	Shah Cinema V S UT of JK & Ors	Mr. Javaid Ahmad Dar, Executive Engineer, Electric Division- 3rd
31.	OWP No. 424/2014	Haneefa v s State & ors	Mr. Mohammad Khalil Ahanger, Executive Engineer ED- Kulgam
32.	T.A No. 7785/2021 in WP (C) No. 2041/2021	Mahjabeena V/S UT of JK & Ors	Mr. Bashir Ahmad Bhat, Administrative Officer (KPDCL)
33.	T.A No. 62/104/2021 in SWP No. 1600/1993	Rafiq-ud-Din Khan & Ors V/S UT of JK & Ors	Mr. Bashir Ahmad Bhat, Administrative Officer (KPDCL)
34.	Suit	M/s Abdul Rashid Budoo V/s UT of JK & Ors	Mr. Farooq Ahmad, Executive Engineer ED IV Khanyar
35.	Suit for mandatory Injunction	Firozan Muzaffar V s UT of JK & Ors	Mr. Azhar Wakil Executive Engineer, STD - Bijbehara
36.	CONC No. 44/2019 CM No. 120/2019	State of J&K & Ors V/S Shameema Bano & Ors	Mr. Mushtaq Ahmad Shah, Executive Engineer ED Bijbehara
37.	Contempt No. 384/2021 in SWP No. 119/2015	Ghulam Hassan Lone V/S Mr. Aijaz Ahmad & Ors	Mr. Farooq Ahmad Shah, Executive Engineer STD Sopore
38.	Civil Suit	Mst. Khazri Begum V/S UT of JK & Ors.	Mr. Mumtaz Ahmad, S E Circle Sopore
39.	Civil Suit	Abdul Aziz Sheikh V/S UT of JK & Ors	Mr. Syed Khurshid, Executive Engineer ED Anantnag

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40.	Suit	Firdous Ahmad Bhat & Anr V/S UT of JK & Ors	Mr. Mohd. Hussain, Executive Engineer ED Budgam
41.	Snit	Mohammad Saleem Khan V/s Chief Engineer, EM&RE Wing Kmr & Ors	Mr. Shamim Ahmad, Executive Engineer ED Kupwara
42.	CPOWP No. 286/2018	Abdul Khaliq Shah V/S State & ors	Mr. Javaid Ahmad Dar, Executive Engineer ED -1st
43.	Civil Suit	Mst. Mukhti V/s State of J&K & Ors	Mr. Bashir Ahmad, Assistant Executive Engineer SSD Tangmarg
44.	Case No. 956/2021	Sheikh Ghulam Rasool V/s Project Manager REC & Ors.	Mr. Farooq Ahmad, Executive Engineer ED IV Khanyar
45.	Civil Suit	M/s A.H Electric Enterprises Uthoora Pulwama V/S UT of J&K & Ors	Mr. Nazir Ahmad Malik, Executive Engineer ED Pulwama
46.	Suit for declaration and recovery	M/S Himalayan Motors, Tengpora Bypass Batmaloo V/S UT of JK & Ors	Mr. Manzoor Ahmad Dar, Executive Engineer ED-2nd
47.	Suit for recovery	Shakeel Ahmad Bhat Prop. M/s Basit Electricals and Ors	Mr. Mohammad Khalil Ahanger, Executive Engineer ED- Kulgam
48.	Contempt No. 489/2021 in SWP No. 847/2014	Ghulam Mohammad Bhat & Ors V/S Mr. Rohit Kansal & Ors	Mr. Javaid Ahmad Dar, Executive Engineer ED -1st
49.	Contempt No. 567/2021 in SWP No. 2205/2019	Farooq Ahmad Chesti V/S Mr. Aijaz Ahmad Dar & Ors	Mr. Bashir Ahmad Bhat, Administrative Officer (KPDCL)
50.	T.A No. 2422/2021 (SWP No. 2881/2019)	Ghulam Qadir Baba V/s Power Development Department, UT of JK	Mr. Bashir Ahmad Bhat, Administrative Officer (KPDCL)

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